

**COMMITTEE ON ABSENCE OF MEMBERS FROM
THE SITTINGS OF THE HOUSE**

(Fourteenth Lok Sabha)

SEVENTH REPORT

(Presented on 12.12.2006)

The Chairman of the Committee on Absence of Members from the sittings of the House, having been authorised by the Committee to present the Report on their behalf, present this Seventh Report.

2. The Committee held a sitting on the 7th December, 2006.

3. The Committee considered applications for leave of absence from five members. The details of these applications and recommendations of the Committee are given in the Appendix.

NEW DELHI;

Dated the 7th December, 2006

Agrahayana 16, 1928 (Saka)

RAJESH VERMA

Chairman,

*Committee on Absence of Members
from the sittings of the House.*

APPENDIX

(vide para 3 of the Report)

Sl. No.	Name of Member who had applied for leave of absence	Period for which leave applied	Reasons for leave	Period for which leave of absence recommended by the Committee
1.	Shri Rajesh Ranjan <i>alias</i> Pappu Yadav	16.02.2006 to 22.03.2006 = 35 days 03-04.2006 to 28.04.2006 = 26 days and 10.05.2006 to 23.05.2006 = 14 days Total = 75 days	Under Judicial Custody	16.02.2006 to 22.03.2006 = 35 days and 03.04.2006 to 26.04.2006 = 24 days Total = 59 days \$
2.	Dr. Mohd. Shahabuddin	16.03.2006 to 22.03.2006 = 07 days 10.05.2006 to 23.05.2006 = 13 days 24.07.2006 to 25.08.2006 = 33 days and 22.11.2006 to 19.12.2006 = 28 days Total = 81 days	Under Judicial Custody	16.03.2006 to 22.03.2006 = 07 days 10.05.2006 to 23.05.2006 = 13 days 24.07.2006 to 25.08.2006 = 33 days and 22.11.2006 to 27.11.2006 = 6 days Total = 59 days \$
3.	Late Shri Kondapalli Paidithalli Naidu	24.07.2006 to 25.08.2006 = 33 days	Self Illness	24.07.2006 to 18.08.2006 = 26 days #
4.	Shri A.K. Moorthy	24.07.2006 to 25.08.2006 = 33 days	Self Illness	24.07.2006 to 25.08.2006 = 33 days
5.	Shri Swadesh Chakraborty	01.08.2006 to 25.08.2006 = 25 days	Self Illness	01.08.2006 to 25.08.2006 = 25 days

\$ Since the Committee do not recommend leave for more than 59 days, the member was granted leave in the first instance for 59 days.

Leave period of 26 days was condoned as the member expired on 19 August, 2006.